

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1578
TO BE ANSWERED ON 27.12.2017**

RATIFICATION OF TREATY

1578. SHRI C. MAHENDRAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has signed any Treaty-based International Inter-Governmental Organization to be based in India;**
- (b) if so, the details thereof;**
- (c) the number of countries who have signed and ratified the said treaty;**
- (d) whether this is the brainchild of India; and**
- (e) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) Yes.

(b) & (c) The name of the Inter-Governmental Organization is the International Solar Alliance (ISA). It was established, with its seat in India, as a treaty based Inter-Governmental Organization. The Framework Agreement of ISA was opened for signature in Marrakech, Morocco in November, 2016. As of date, 48 countries have signed the Framework Agreement, out of which, 21 countries have ratified it. The Framework Agreement has entered into force on 6 December, 2017.

(d) & (e) At the initiative of Government of India and the French Government, the ISA was launched in November, 2015. It is conceived as a coalition of solar resource rich countries which will provide a platform to address the issues relating to special energy needs through a common and mutually agreed approach.
